

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 867**

TO BE ANSWERED ON THE 25TH JULY, 2023/ SRAVANA 3, 1945 (SAKA)

POLICE VERIFICATION

867. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the police verification (current address and permanent address) etc. investigation has been carried out of the employees employed by contractors collecting vehicle parkings charges at Connaught Place (NDMC, MCD, Railway Stations) in parking lots in National Capital Territory of Delhi;

(b) if so, the details thereof, contractor/agency wise;

(c) the details of the standards determined to employ staff to collect vehicle parking charges by a number of contractors and agencies;

(d) whether facilities as determined by Employee Organisation/Labour Welfare Department are being provided to them;

(e) whether facilities of fund/bonus etc. are being provided to the employees employed for the said works and if so, the details thereof, agency and employee-wise;

(f) whether employees misbehave with common people/make irregularities;

(g) whether the Government will form any helpline number/grievance cell; and

(h) if so, the time by which it is likely to be done and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (h): The respective agencies have informed that the Municipal Corporation of Delhi has hired 104 contractors and the New Delhi Municipal Council has hired one contractor for operating parking sites in National Capital Territory of Delhi.

It is mandatory for the contractors, operating parking sites, to comply with the provisions of the payment under Payment of wages Act, 1936 and all statutory laws, rules, regulations and obligations prescribed by the Government of India and Government of NCT of Delhi for the purposes of wages etc. Necessary provisions in this regard are incorporated in the Request for Proposal (RFP) and the contract concluded with the contractors operating the parking. Provisions are also made in the contract to make the contractor responsible for conducting identity verification and criminal history check of each personnel before deputing him at the parking site.

In case of any difficulty/problem/complaint, the complainant can contact the area Police Station, or can lodge complaint at helpline numbers given at official website of the New Delhi Municipal Council/Municipal Corporation Delhi, or through the app 311, Rail Madad app, Railway Helpline 139, CPGRAM, etc.
